

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:296  
ANSWERED ON:21.12.2004  
KILLING OF OWN COLLEAGUE BY PMF PERSONNEL  
Munshiram Shri ;Shiwankar Shri Maha Deo Rao

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the number of incidents of killing of their own colleagues and suicides committed by the personnel of the para-military forces during the current year, till date;
- (b) whether orders for enquiry into each of such incidents have been issued, force-wise;
- (c) if so, the outcome of such enquiries;
- (d) the details of compensation paid to the security personnel who died in such incidents; and
- (e) the steps taken to avoid such incidents in future?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 296 FOR ANSWER ON 21st DECEMBER, 2004.

(a): Number of incidents of killing of their own colleagues and suicides committed by personnel of CPFs during the current year (till 15.12.2004) are given below:-

Sl.No.	Name of the Force	No. of incidents of killings	No. of suicides
1.	CRPF	5	27
2.	SSB	3	1
3.	NSG	-	1
4.	ITBP	-	3
5.	CISF	1	6
6.	ARs	1	11
7.	BSF	3	26

(b) & (c): Yes, Sir. The Court of Inquiries are still inconclusive.

(d): Ex-gratia compensation has been paid to the next of kin of those killed in CISF & ITBP. In other cases, these payments are dependant on the outcome of the Court of Inquiries. However, no exgratia payment is made in the case of suicide.

(e): In view of the nature of duty performed by the personnel of Central Police Forces deployed in field formations, except in CISF, they are allowed two months annual leave and fifteen days casual leave as against one month and eight days respectively in static formations. Leave is granted as per rules keeping in view the operational requirements according to a roster system and in cases of

personal emergency. This is to ensure adequate rest and recuperation. In CISF, however, since most of people are allowed to live with family, one month's annual leave and reimbursement of one month's pay in lieu of one month's leave is allowed. Government have also enhanced authorization for family accommodation from 14% to 25% in CPFs. Recreational and entertainment facilities are provided for the personnel. The rotational training of the personnel provides a break from monotonous duties. In some Forces, Yoga and Meditation are also included in the training programmes. However, in view of some recent incidents of shooting by the CPF personnel, Government has ordered a study by BPR&D in consultation with the National Institute of Criminology and Forensic Science on stress management in the Force personnel.